

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. C.P.(IB)-235(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

NAME OF THE PARTIES: - Central Bank of India
V/s
RBEP Entertainment Private Limited

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Nasreen Shaikh i/b Adv. Rathina Maravarman appeared for the Petitioner/Financial Creditor i.e. (Central Bank of India). Adv. Tejasvi K appeared for the Respondent/Corporate Debtor. Pleadings are complete. List this matter for final hearing on **23.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)